_																
Annexure-5  Name of the corporate debtor: VINDHYAVASINI ISPAT INDUSTRIES PRIVATE LIMITED; Date of commencement of liquidation: 27.01.2025; List of stakeholders as on: 03.05.2025																
	P	lame of the co	orporate de	ebtor: VINDH	YAVASINI ISPAT IN					ation: 27.01	1.2025; List o	t stakehold				
	T					List of operational creditors (Government Dues)						(Amount in ₹)				
SI. No.	Details of Claimant			Details of claim received										Remarks, if any		
									contingent			claim under				
												mutual dues,	rejected	verification		
	<u> </u>															
	1											that may be set off				
	Department	Government	Idontifica	Date of	Amount claimed	Total	Nature	Amount	Whether	% share		De set on				
	Department			receipt		amount				in total						
			tion No.	receipt			-		attachment							
						admitted		. ,		of claims						
						damitted		attachme		admitted						
								nt	(105).10)	dammetea						
								pending								
								disposal								
1	Deputy comm of	Deptt of		19.03.2025	4,48,83,139.00	4,48,23,139.00			NIL	0.75	0	0	60,000.00	0	Claim was	
	State Tax -	State Tax,													submitted for the	
	Boisar Palghar	Maharashtra													F.Y 2011-12, 2012-	
		, Mumbai													13,and 2013-14 as	
		_GST													per MVAT Act and	
															CST Act.	
	Total				4,48,83,139.00	4,48,23,139.00		0	0	0.75	0	0	60,000.00	0		

